

Rohtas, for the year 1990-91.

- (ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, Rohtas, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon
- (7) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above [Placed in Library See No. LT—1597/92]

Annual Report and Review on the working of the Tannery and Footwear Corporation of India Ltd. for 1990-91 and statement of delays in paying these papers

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON) I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) A statement regarding Review by the Government on the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1990-91
- (ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT—1598/92]

- (3) A copy of the Memorandum of Understanding for the year 1991-92 between the Instrumentation Limited and the Department of Heavy Industry, Ministry of Industry (Hindi and English versions) [Placed in Library See No. LT—1599/92]
- (4) A copy of the Memorandum of Understanding for the year 1991-92 between the Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Industry (Hindi and English versions). [Placed in Library See No. LT—1600/92]
- (5) A copy of the Memorandum of Understanding for the year 1991-92 between the Maruti Udyog Limited and the Department of Heavy Industry (Hindi and English versions) [Placed in Library See No. LT—1601/92]
- (6) A copy of the Memorandum of Understanding for the year 1991-92 between the Bharat Yantra Nigam Limited and the Department of Heavy Industry. [Placed in Library See No. LT—1602/92]

Statement of Action taken on proposed to be taken on connection and Recommendation adapted at the 75 th session of the International Labour Conference

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table a statement (Hindi and English version) of Action taken or proposed to be taken on Convention and Recommendation adopted at the 75 th session of the International Labour Conference—June, 1988. [Placed in Library See No. LT—1603/92]